

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A.No.325/1995

Monday, this the 31st day of July, 1995.

C O R A M

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Annamma K Simon,
Senior Section Supervisor (Operative)
Office of the Sub Divisional Officer,
Telegraphs, Muvattupuzha.

... Applicant.

By Advocate Mr.O.V.Radhakrishnan

Vs.

1. General Manager Telecommunications,
Ernakulam, Kochi - 31.
2. Accounts Officer (Establishment -II),
Office of the General Manager
Telecommunications, Ernakulam,
Kochi - 31.
3. Departmental Anomalies Committee
represented by its Secretary Sh.V.S.Rao,
Director (VT), Department of Telecommunications,
Room No.607, Sanchar Bhavan,
New Delhi - 110 001.
4. Union of India represented by
its Secretary, Ministry of Communications,
New Delhi.

... Respondents.

By Advocate Mr.S.Radhakrishnan

The application having been heard on 31st July, 1995,
the Tribunal on the same day delivered the following:

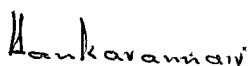
O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant seeks appropriate directions to fix his pay in the revised scale of Rs.1400-2300 with effect from 1.1.1986. Respondents have filed a statement R-4, indicating the fixation of pay. In the light of R-4, the only direction required is one to make the payment in terms of that order. We direct respondents to make the payment within four months from today. Time schedule will be adhered to faithfully. No costs.

Dated, 31st July, 1995.


P.V.VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

List of Annexure

Annexure R-4: True copy of the Statement of Fixation of Pay of Smt. Annamma K. Simon issued by Sr. Accounts Officer(Estt.), Telecom dtd. 20.7.95.